

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)

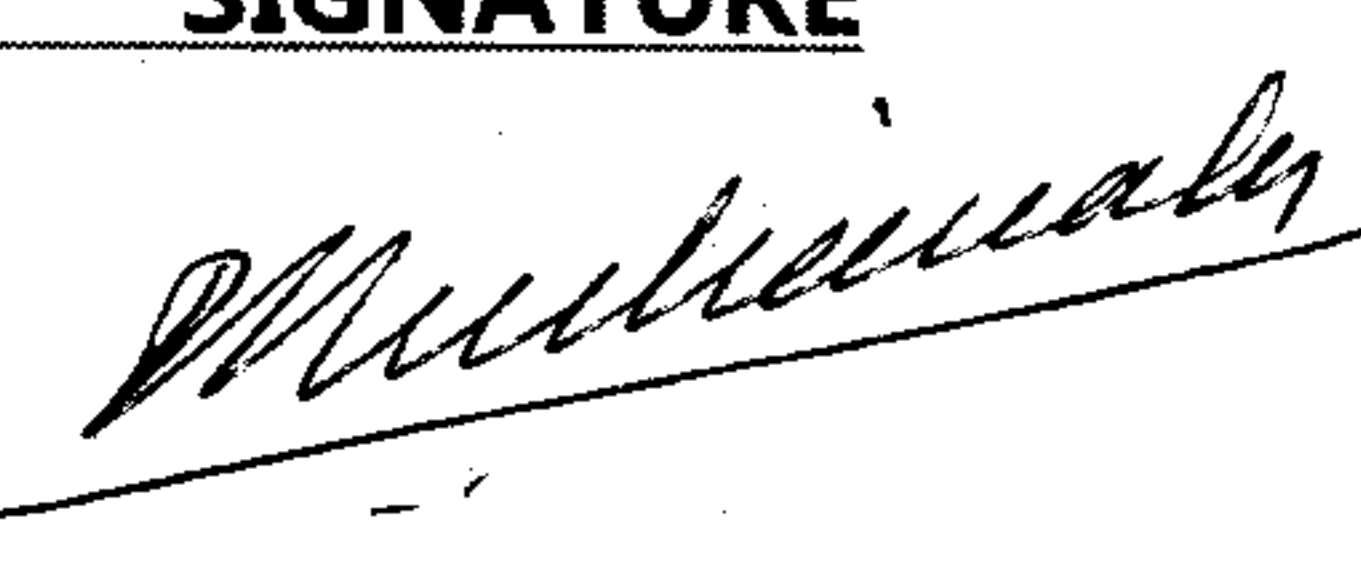

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.
V/s.
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PAVAN S-GODIAWALA	ADVOCATE	RESPONDENT Nos 3, 4 & 8	
2.	Sandeep Singhi	Advocate	Respondent No. 1, 2, 5, 6, 7	
3.	Pranjal Buch for Singhi & Co.	"	"	
4.	Kreena Parekh For Arjun R. Sheth.	Advocate	Petitioner	K.R. Parekh

ORDER


Learned Advocate Ms. Kreena Parekh i/b Arjun Sheth present for Petitioners. Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Respondents no. 1, 2, 5, 6 and 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Written submissions filed by Learned Counsel for Petitioners and Learned Counsel for Respondents no. 3, 4 and 8.

Learned Counsel for Respondents no. 1, 2, 5, 6 and 7 requested time on the ground that counsel is out of station.

Respondents no. 1, 2, 5, 6 and 7 shall file their written submissions on or before 29.05.2017 serving copy to other side.

List the matter on 29.05.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 18th day of May, 2017.